

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6357
ANSWERED ON:05.05.2015
PREMIUM FOR CROPS
Singh Dr. Nepal

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of amount of premium for the crops of farmers deposited in various States in the country during the last three years and the current year;
- (b) the amount disbursed among farmers in each State out of the amount received after the damage caused to the crops of farmers; and
- (c) the amount likely to be provided to the farmers whose crops have been damaged in the current year due to the storm and rains in the country through insurance companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) & (b): State-wise details of premium received and amount of claims during last three years under various crop insurance are at Annexure.

(c): Claims under crop insurance schemes are worked out and settled as per the provisions of the respective scheme and the formula for indemnity. The risk period for Weather Based Crop Insurance Schemes (WBCIS) has expired only on 15th April, 2015 and insurance companies are working out of claims. On the other hand, claims under Modified National Agricultural Insurance Scheme (MNAIS) and NAIS are worked out on the basis of yield data received from the State Government, for which the last date for receipt of yield data is July, 2015. However, a provision of on account payment of 25% of estimated claims and working out of claims at individual level in localized calamities are available under MNAIS and insurance companies have been advised to settle these claims and WBCIS claims at the earliest.